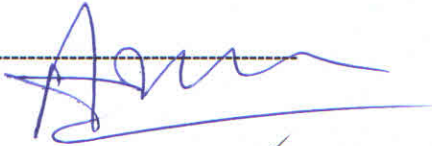



**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 11.09.2017.

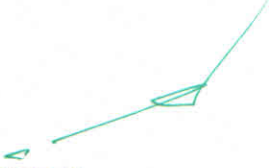
PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**


C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 53/12	IA 53/17 in TP 37/16	Hearing	397/ 398	Prof. D. Aravindakshan Vs. Asgastya Bio Pharma India Ltd. & 5 Ors.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Prof. D. Aravindakshan, 9447792471	Prof. D. Aravindakshan, Petitioner	
2.	Am. Sridharan, 9940012655	Counsel for Respondents	

Petitioner is present in person. We have heard the counsel for respondent. He has filed a memo of citations and also index of additional documents.

For reply if any, by the counsel for petitioner, list it on 26.09.2017.


MEMBER (J)


MEMBER (T)